

Application for grant of Certificate of Registration rejected

September 10, 1999

The Reserve Bank of India, in exercise of the powers conferred on it under Section 45 IA of the Reserve Bank of India Act, 1934, has rejected the applications for grant of a certificate of registration submitted by the undernoted financial companies:

<u>Sr.No.</u>	<u>Name of the Company</u>	<u>Rejected on</u>
1.	M/s. Janapriya Finance & Industrial Investment (I) Ltd., 113 Park Street, 7th floor, North Block, Calcutta-700 016.	8.9.1999
2.	North Kamrup Albatross Small Investment Co. Ltd., Baihata Chariali, P.O. Baihata, Dist. Kamrup, Assam.	9.9.1999
3.	Koyalanchal Finance Ltd., Rajgaria Market, Rajganj Road, P.O. Katrasgrah, Dhanabad, Bihar.	9.9.1999

As such, the above companies cannot transact the business of non-banking financial institution as defined in Clause (a) of Section 45 I of the Reserve Bank of India Act, 1934.

Rupambara Padhi
Manager

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